

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

20. C.P.(IB) -988/MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.02.2021**.

NAME OF THE PARTIES: Bigbloc Construction Limited  
V/S  
Eiffel India Infracore Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the respondent, Mr. Aniket Malu is present.

Counsel appearing for the respondent is submits that the respondent has cleared the entire amount covered by Company Petition. List this matter on 07.04.2021 for appearance of the parties/dismissal of the Company Petition.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)